

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****BALAJEE INGOT INDIA PRIVATE LIMITED OPERATING IN IRON INDUSTRY
AT
LAKHISARAI BIHAR (FACTORY) AND KOLKATA(RO)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BALAJEE INGOT INDIA PRIVATE LIMITED CIN- U27310WB1989PTC139464 PAN- AABCB4591M
2.	Address of the registered office	RO- 2/7,SARAT BOSE ROAD, 6 TH FLOOR VASUNDHARA BUILDING, KOLKATA, West Bengal, India, 700020
3.	URL of website	Not applicable
4.	Details of place where majority of fixed assets are located	Village Khairi -Mahisona Jamui Road, Dist- Lakhisarai Bihar Pin- 811311
5.	Installed capacity of main products/ services	Plant is closed and all plants and machineries including materials are in scrap condition
6.	Quantity and value of main products/ services sold in last financial year	Nil as business is closed
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The Resolution Professional will share the documents through electronic mail and/or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder Mail to be sent at- BALAJEEINGOT@GMAIL.COM
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	As per the documents that may be shared through mail and/or virtual; data room as mention in clause 8 above.
10.	Last date for receipt of expression of interest	07/12/2024
11.	Date of issue of provisional list of prospective resolution applicants	17/12/2024
12.	Last date for submission of objections to provisional list	22/12/2024
13.	Date of issue of final list of prospective resolution applicants	01/01/2025

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06/01/2025
15.	Last date for submission of resolution plans	05/02/2025
16.	Process email id to submit Expression of Interest	BALAJEEINGOT@GMAIL.COM

The erstwhile management has not yet provided/ handed over all information/ documents/ data/ records till date to the undersigned for which necessary proceeding is going on at NCLT Kolkata, Possession of factory premises is pending due to litigation hence there may be variation in timelines.



Name and Signature of Resolution Professional- Niraj Kumar Agrawal)

Reg. No. -BBI/IPA-001/IP-P00949/2017-2018/11569

Registered Address of the RP-Swastik, 334/157, Jessore Road, F No-3H, Kolkata-700089

For Balajee Ingot India Pvt. Ltd.

AFA valid till:-27/11/2024

Date :-22.11.2024

Place:- Kolkata